

Seventeenth Loksabha

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Title: Regarding rehabilitation of displaced people evicted from railway land in Sreerampur Parliamentary Constituency, West Bengal

SHRI KALYAN BANERJEE (SREERAMPUR): Sir, in my constituency, attached to Sreerampur Railway Station are private lands. On those private lands, the poor people have made their houses. Now, the railways authority without making the demarcation of the railway and private land have sought to evict these people from that land.

Sir, through you, I will make a prayer that the Railways first demarcate their lands and thereafter take whatever steps they want to take. I have a request that even if anyone remains within the railway land, they are there for more than 100 years, a rehabilitation scheme be framed by the railway authorities to rehabilitate them. Thank you, Sir, for giving me this chance. I am obliged.

माननीय अध्यक्ष:

श्री मलूक नागर और

श्री कुलदीप राय शर्मा को श्री कल्याण बनर्जी द्वारा उठाए गए विषय के साथ संबद्ध करने की अनुमति प्रदान की जाती है ।